

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.08.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1991, 1992, 1993 & 1994 of 2020 in Comp. App. (AT) (Ins) No. 388 of 2020	Rajesh Nagpal Vs. Gupta Ji Electric Company & Anr.	Shailendra Singh	Ritesh Agarwal

For Admission (Fresh Cases)

2.	Contempt Case (AT) No. 23 of 2020 in Comp. App. (AT) (Ins) No. 388 of 2020	Ranjit Kumar Verma (IRP) Vs. Rajesh Nagpal	Shailendra Singh	
3.	Contempt Case (AT) No. 04 of 2020 in Comp. App. (AT) (Ins) No. 1181 of 2019	Yogesh Kumar Gupta Vs. Global Fragrances Pvt. Ltd. & Ors.	Vinod Chaurasia	
4.	Contempt Case (At) No. 24 of 2020 in in Comp. App. (AT) (Ins) No. 1113 of 2019	State Vs. Manoj K. Daga & Deepak Daga		
5.	Review Application No. 08 of 2020 in Comp. App. (AT) (Ins) No. 499 of 2019	Harkirat S. Bedi Vs. Oriental Bank of Commerce.	Balaji Srinivasan	

For Admission (After Notice)

6.	Comp. App. (AT) No. 114 of 2020	Sarabjit Cold Storage Pvt. Ltd. & Ors. Vs. Gopal Singh & Ors.	Shailendra Singh	
-----------	---------------------------------	---	------------------	--

12:00 Noon

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical).

For Directions

7.	I.A No 544 of 2020 in Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
-----------	---	---	--------------	-------------------

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**